

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 449/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Piramal Water Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kumar S.	Admit	

ORDER

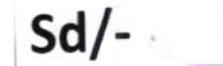
CSP 448/230-232/NCLT/MB/MAH/2017

CSP 449/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed, vide separate orders.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)